

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-403(PB)/2017

IN THE MATTER OF:

M/s. Silver Star Fashions Pvt. Ltd.
Vs.

.... Applicant/petitioner

M/s. Orient Clothing Com. Pvt. Ltd.

.... Respondent

Order under Section 7

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Rajesh Bohra & Mr. Aditya Narayan, Advs.

For the Respondent: Mr. Vipul Ganda, Mr. Mohit Oommen and
Ms Shreya Jain,, Advocates

ORDER

Order reserved.

Sd/-
(M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

01.02.2018
V.Sethi